

[Shri Bhakt Darshan]

issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala:—

- (i) S.R.O. No. 410/65 published in Kerala Gazette dated the 23rd November, 1965.
- (ii) S.R.O. No. 119/66 published in Kerala Gazette dated the 15th March, 1966.
- (iii) S.R.O. No. 197/66 published in Kerala Gazette dated the 17th May, 1966.

[Placed in Library, See No. LT-7045/66].

(2) A copy each of the following Reports along with Explanatory Memoranda thereon, under sub-section (6) of section 4 of the Kerala Education Act, 1958, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala:—

- (i) Annual Report of the State Education Advisory Board for the period May 1962 to May 1963.
- (ii) Annual Report of the State Education Advisory Board for the period May 1963 to May 1964.
- (iii) Annual Report of the State Education Advisory Board for the period May 1964 to May 1965.

(3) A statement showing reasons for delay in laying papers mentioned at items (1) and (2) above. [Placed in Library, see No. LT-7046/66].

(4) A copy of the Annual Report of the Indian Institute of Technology, Bombay, for the year 1964-65. [Placed in Library. See No. LT-7047/66].

(5) A copy of the Annual Report of the Indian Institute of Technology, Madras, for the year 1964-65. [Placed in Library, See No. LT-7048/66].

(6) A statement in reply to Half-an-Hour discussion raised by Shri Kishen Pattnayak on the 3rd September, 1966, regarding Indian School of International Studies under direction 19 of the Directions by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-7049/66].

STATEMENT RE: REPORT OF WORLD BANK TEAM ON COAL TRANSPORT STUDY

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): On behalf of Shri Asoka Mehta, I lay on the Table a statement indicating the action taken or proposed to be taken on the Report of the World Bank Team on Coal Transport Study. [Placed in Library. See No. LT-7050/66].

REPORT OF TARIFF COMMISSION ON PRICE STRUCTURE OF CATGUTS INDUSTRY

The Minister of Industry (Shri D. Sanjivayya): I lay on the Table a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (1) Report (1966) of the Tariff Commission on the Price Structure of Catguts Industry.
- (2) Government Resolution No. L.E.I. (A)-16(5)/65 dated the 18th August, 1966.
- (3) Statement showing the reasons why the documents mentioned at (1) and (2) above could not be laid on the Table within the period prescribed in the said section.

[Placed in Library. See No. LT-7051/66].